

THROUGH EMAIL/WHATSAPP

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 29030-29119 /Gaz./Judl./PDJ West/2026

06 JUN 2026
Dated Delhi the _____

Sub: Invitation of nominations for various courses being conducted by CDTI Jaipur during June, 2026 and August, 2026.

As directed by the Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi, a copy of letter bearing F.No. JPR/01/CC-1/2026-tRG(CC)/115 dated 06.05.2026, received from the Vice Principal, CDTI (BPR&D), Jaipur, alongwith its annexure (Joining instructions for offline courses and Telephone Numbers of CDTI's Officials) is forwarded herewith for kind information, with request to the Ld. Judicial Officers below the age of 50 years to provide the willingness for each course, scheduled to be conducted at Central Detective Training Institute (BPR&D), Jaipur, during June, 2026 (from 15.06.2026 to 19.06.2026) and August, 2026 (from 03.08.2026 to 07.08.2026), in this office, latest by 10.06.2026 positively, for onward transmission of the same to the CDTI (BPR&D), Jaipur, to:

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. PS to the Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. For uploading on LAYERS.
- ✓ 4. For uploading on Centralized Website through LAYERS.

Note: The requisite willingness may kindly be furnished as per following format:

S. No.	Name & Designation of the Ld. Officer	Age	Educational background	Present posting	Nature of Training in last 02 years	Mobile No.	E-mail ID



(Harish Kumar)
Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-04
For Principal District & Sessions Judge (West)

10/8

HIGH COURT OF DELHI

Shershah Road, New Delhi

3449-3462

No. /DHC/Gaz.-IB/G-3/2026

Dated: 05/06/26

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
3. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
4. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
5. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
6. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
7. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
8. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
9. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
10. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
11. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
12. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.
14. The Director (Academics), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi- 110078.

Sub: Nominations for the course being conducted by CDTI, Jaipur during June, 2026.

Sir/Madam,

I am forwarding herewith letter F.No.JPR/01/CC-1/2026-Trg(CC)/115 dated 06.05.2026, on the above subject, and to request you to obtain willingness from all the Judicial Officers (DHIS & DJS) under your respective control, who are below the age of 50 years (excluding those who are travelling out of country during the relevant period) for attending the programme i.e. "Cyber Law Programme for PP, Judicial & Police Officers & Primer to Dealing with Cybercrime in Nyaya Sanhita" scheduled to be held in June, 2026 from 15.06.2026 to 19.06.2026, at the earliest.

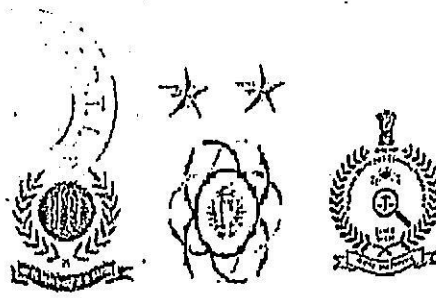
Yours Sincerely,


(Satish Kumar)

Administrative Officer (J) (Gazette-IB)
for Registrar General

OIC (Judicial)
w
PD & SJ (West)

भारत सरकार Government of India
 गृह मंत्रालय Ministry of Home Affairs
 पुलिस अनुसंधान एवं विकास ब्यूरो
 Bureau of Police Research &
 Development
 केन्द्रीय गुप्तचर प्रशिक्षण संस्थान, जयपुर
 Central Detective Training Institute,
 Jaipur
 F. No. JPR/01/CC-1/2026-Trg(CC)



अति उत्तम

अजमेर रोड Ajmer Road
 जयपुर Jaipur-303007
 ईमेल: edts.bprdjaipur@gmail.com
 दूरभाष : Tele. No. 0141-2823100

Date 06 May, 2026

(AN INSTITUTE ACCREDITED AS 'ATI UTTAM' UNDER THE CBC, NABET)
 (ISO 9001:2015, ISO 14001:2015 & ISO 27001:2018 CERTIFIED INSTITUTE)

To,

1. The Registrar General
 Hon'ble High Courts
 All States/UTs
2. The Director (Prosecution)
 All States/UTs

Sub: Invitation of nominations for various courses being conducted by CDTI Jaipur during June, 2026 and August, 2026.

Sir/Madam,

The following courses are scheduled to be conducted at Central Detective Training Institute (BPR&D), Jaipur during June, 2026 and August, 2026 for various ranks of officers from your esteemed department as per details given below:

Sl. No.	Name of the Course	Duration	From-To	Rank of Participants
1	Cyber Law Programme for PP, Judicial & Police Officers & Primer to Dealing with Cybercrime in Nyaya Sanhita	05 days	15.06.2026-19.06.2026	APP to DP and all Judicial Officers (MJFC,MM,ADJ,DJ etc.)
2.	Cyber Law Programme for PP, Judicial & Police Officers & Primer to Dealing with Cybercrime in Nyaya Sanhita	05 days	03.08.2026-07.08.2026	APP to DP and all Judicial Officers (MJFC,MM,ADJ,DJ etc.)

2. The Learning objectives of the course are as under:-
 - I. Understand the various types of cyber-crimes.
 - II. Have a fair idea of technology elements & their functioning in cyber-crimes.
 - III. Be able to examine the correctness of chain of custody of evidence.
 - IV. Be able to identify relevance of intermediaries and their legal obligations.
 - V. Evaluate the relevance of presented evidence.
 - VI. Apply the legal provisions to the electronic evidences to confirm its tenability.
3. It is requested to nominate minimum 05 officers for each course below the age of 50 years from your respective organization to attend the courses.
4. The nominations for the courses may please be sent to the CDTI in the following format of the courses. This information is essential for acceptance of nomination and to plan the course activities suitably. It would also enable us to send some pre-course reading material to the participants:

Sl. No	Name & Rank of nominated officer	Age	Educational background	Present posting	Nature of Training in Last 02 Years	Mobile No. / Contact no.	E-mail ID
--------	----------------------------------	-----	------------------------	-----------------	-------------------------------------	--------------------------	-----------

5. The nominees may be advised to proceed for the programme only after receiving confirmation / acceptance of their nominations from CDTI Jaipur.

6. The joining instructions are enclosed herewith for assistance to participants.

Looking forward to an encouraging participation by officers of your respective organization.

Yours faithfully,



(Arun Machya)
Vice Principal,
CDTI (BPR&D) Jaipur

Encl : As above

CENTRAL DETECTIVE TRAINING INSTITUTE, JAIPUR
JOINING INSTRUCTIONS FOR OFFLINE COURSES

LOCATION

CDTI, Jaipur, Rajasthan is located at Dehml Kalan, Near Manipal University, Ajmer Road, Jaipur-303007. Kindly search the location of CDTI Jaipur on Google Map.

CLIMATE

During the course, the temperature is expected to be in the range from 25 C to 30 C. The participants are advised to come prepared accordingly.

REPORTING:

Participants must reach CDTI, Jaipur at least one day in advance prior to the commencement of the course. Participants are advised to communicate their journey plan in advance through telephone 0141-2823100 and email (director.cdti-rj@gov.in) to CDTI Jaipur.

ACCOMMODATION & MESSING:

Hostel and mess facilities are available at Central Detective Training Institute, Dehml Kalan Ajmer Road Jaipur. The hostel is situated in the campus of CDTI. The participants are advised not to bring their families while attending the course.

UNIFORM & CLOTHING:

The participants shall attend the course in civil dress with formal order. They may not wear T-shirts, jeans, sports shoes, chappals and sandals in the class room. Officers are also required to wear shoes and proper dress while coming for lunch/dinner in the Mess. They should not wear Night suit, lungi, chappals etc. in the Mess.

DISCIPLINE:

The participants are expected to maintain the highest standards of decorum and discipline. They must abide by the rules and regulations of the CDTI and should maintain strict discipline during class hours, in the Hostel, mess and elsewhere.

DISPERSAL:

Participants may leave the CDTI Jaipur after valedictory address on concluding day of the course. However, it is advisable not to plan the journey on same day if departure time of train/flight is before 2000 hrs.

A bus shall be arranged to transport the participants from the CDTI to railway station/bus stand after completion of the course.

OTHERS:

The course is fully residential and participants will stay in the accommodation provided by the CDTI Jaipur. The expenditure to be incurred on boarding and lodging of the participants

shall be met by the CDTI Jaipur. However, the expenditure on account of travel shall be borne by the respective states / UT / Organization.

The officers nominated for the course are required to report at the CDTI by one day before the commencement of the course. For any queries related to the course, travel and other arrangements, they may contact to Sh. Surender Pareek, Inspector Mob. no. 9829320907.

TELEPHONE NUMBERS OF CDTI'S OFFICIALS

The following officers may be contacted regarding any further queries-

- | | | | |
|----|----------------------------------|---|--|
| 1. | Sh. Surender Pareek, Inspector | - | 9829320907 |
| 2. | Sh. Suresh Seshma, Hostel Warden | - | 7014996453 |
| 3. | Sh. Nandaram, Constable | - | 7014667921 |
| 4. | Email | - | director.cdti-rj@gov.in /
cdts.bprdjaipur@gmail.com |
| 5. | Landline | - | 0141-2823100 |